

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 11224/2019

(Arising out of impugned final judgment and order dated 10-04-2018 in WC No. 10283/2008 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

RAMESH PRASAD & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.67864/2019-CONDONATION OF DELAY IN FILING and IA No.67865/2019-EXEMPTION FROM FILING O.T.
IA No. 67864/2019 - CONDONATION OF DELAY IN FILING
IA No. 67865/2019 - EXEMPTION FROM FILING O.T.)

Date : 01-07-2019 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. V. Shekhar, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matter in the last week of July, 2019.

Let the relevant original record be placed on record.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
BRANCH OFFICER